

Mr. Anil Deo

CAT / J / II

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No. 433 1996

Prasanna Kumar Naik ^{order dt 21.6.96} Applicant(s)

Union of India ^{Versus} & Others Respondent(s)

Sr. No.	Date	Order with Signature
	20.6.96	<p>REGISTER</p> <p><i>Er.</i> Registrar</p>
1.	21.6.96	<p>Heard learned counsel for the petitioner and Shri Ashok Mohanty, learned Senior Standing Counsel for the Respondents. It appears that the applicant was appointed as E.D.D.A. provisionally in Bala Branch Office falling vacant as a result of one Sri Nrupati Naik ^{being} who was put off duty due to a criminal case. Now the said Nrupati Naik has been acquitted from the criminal case and ^{has been} restored to his position with the result that the applicant has been disengaged in the meanwhile. The applicant has put in service for about 9 years and as such has gained some experience ^{by him}. In this application it is stated that although the applicant does not claim to quash the impugned order, he prays to be considered in any future vacancy. In the circumstances it is considered appropriate to dispose of this application itself with a direction to the respondents, particularly Res.3 to treat this application as his ^a representation by the petitioner and to consider the applicant's case for appointment to a</p> <p>1. P.O. fee Rs 50/- has been paid D/s 20/6/96</p> <p>Fee Regd. Pl. D/s 20/6/96 - Sd/- Bench 20.06.96</p> <p>Registration S/</p> <p>Fee Admn. Pl. D/s 20/6/96</p> <p>Bench</p>

Serial No. of Order	Date of Order	Order with Signature	
...1 21.6.96		<p>suitable post along with other eligible candidates within his jurisdiction giving due ^{regard} weightage to the experience gained by the applicant by working in the place of Shri Nrupati Nayak.</p> <p>The application is disposed of accordingly.</p> <p style="text-align: right;"><i>Dr. L. L. L.</i> VICE-CHAIRMAN</p>	<p>A copy of the order No. 1 dt. 21.6.96 may be given to the counsel for the applicant & to Mr. Ashok Mehta, S. S. C. with O. R. copy.</p> <p><i>Patra Bhakti</i> 25/6/96 (ab 25.06.96) S. O.</p> <p>Received Copy Ranjan Ku. Dehesa D-25-6-96. AC</p> <p>Received copy today dt 21.6.96 along with copy both on behalf of A notary S. S. C Gadson Park 21/7/96</p>